

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 290, 291, 292, 235, 234 & 236 of 2013

Dated : 8th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 290 of 2013

**ESP Urja Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 291 of 2013

**Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 292 of 2013

**Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)
Versus**

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Adv.
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal for R.2
Ms. Shikha Ohri for R.1

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate

Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal for R.2

Ms. Shikha Ohri for R-1

Appeal No. 236 of 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agrawal for R.2

Ms. Shikha Ohri for R-1

ORDER

We have heard the learned counsel for the Appellant in Appeal
No. 236 of 2013.

Post the matter for further hearing tomorrow i.e., on 09.07.2014
at **12.30 p.m. & 4.00 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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